

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 03(ND)/2017  
CA NO.

CORAM:


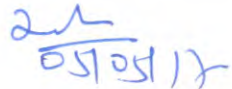

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE PRINCIPAL BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.05.2017

NAME OF THE COMPANY HealthFore Technologies Ltd.  
And  
Oscar Investment Ltd.

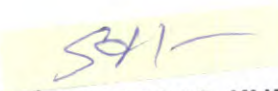
SECTION OF THE COMPANIES ACT: 230-232

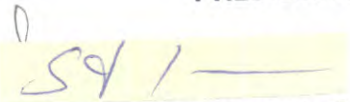
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	RAJEEV KUMAR, Adv. (Agarwal Law Associates)		petitioner	
2.	DR. RAMESH KUMAR, AOL,		DL, DELHI	 05/05/17
3.	C. BALOONI	Company Prosecutor	FR.D (NR)	 03/05

ORDER

Learned counsel for the petitioner states that the arguing counsel is not available therefore, the matter may be posted for some other date.

List on 12.07.2017.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

05.05.2017  
Vineet